

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)****CAUSE LIST OF REGISTRAR****COURT NO. 3****Central Zonal Bench****SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**Date: 25<sup>th</sup> April, 2019

TIME:10.30 hrs. to 13.15 hrs.

LEARNED REGISTRAR, MR SUSHIL KUMAR

S.No	Case No	Parties	Counsel for parties	Remarks
<b>COMPLETION OF PLEADINGS</b>				
1.	Original Application No. 18/2019(CZ)	Satish Nayak Vs State of Madhya Pradesh & 6 Ors.	Mr. Shantanu Saxena, Adv.	

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